NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 415/(MAH)/2017

CORAM:

Present

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Kosi Bridge Infrastructure Company Ltd.

V/s

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 14 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

SE KOSI BRIDGE P.C.S
INFRAMPUMIED

COMPANY LIMITED

LIAIG

ORDER CP 415/14/NCLT/MB/MAH/2017

Orders reserved.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-**M. K. SHRAWAT** Member (Judicial)